

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/602/2019 IN CP/1385/2018  
NAME OF PETITIONER : Revathi Raghunathan (RP)  
M/s. Gokula Kannan Chit Fund Ltd  
NAME OF RESPONDENT : P.Sakthivel  
SECTION : Sec.66 of IBC

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**ORDER**

Ld. Counsel for the Liquidator Mr. V. Manivannan, and Ld. Counsel for the R1 to R4 Mr. A.M. Sridharan are present through video conferencing mode.

Ld. Counsel for the Liquidator seeks for an adjournment in this matter due to health reasons. Even though the Counsel for the Respondent appears, the Counsel represented that he doesn't have any objections on the above said reasons of Ld. Counsel for the Liquidator.

Taking into consideration the said representation, post this matter for **physical hearing on 27.05.2021.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)